

IN THE HIGH COURT AT CALCUTTA

APPELLATE SIDE

NOTIFICATION

No. 2564 G.S.

Date: 11.12.2020

It is hereby notified for information of all concerned that considering the information received from Shri Subhra Sarkar (on behalf of Shri Samir Barman, ACO) and the joint application filed by some of the Assistant Court Officers, both dated 10.12.2020, the Hon'ble Selection Committee, comprising **The Hon'ble Justice Sanjib Banerjee, The Hon'ble Justice Subrata Talukdar** and **The Hon'ble Justice Tapabrata Chakraborty**, has been pleased to pass the following orders:-

- ◆ Both the examinations, which are scheduled to be held on **December 12, 2020 & December 13, 2020**, will be held as per schedule, subject to holding a **special examination** for **Shri Samir Barman** including others (if any), who may be prevented to appear in the above examinations due to COVID-19 pandemic, on their submission of proper applications (excepting Shri Barman), with relevant documents, in this regard, by **December 15, 2020 (Tuesday)**.
- ◆ The date of special examination shall be fixed and notified later on.

Dated: Kolkata 11th December, 2020.

Sd/-
Registrar General